

IMMEDIATE

ISSUE QUICKLY

IN THE SUPREME COURT OF INDIA

NOTICE

TAKE NOTICE that the matters shown in the attached List will be listed for directions on Thursday the 17th December, 2009 in Court No.5 before the Special Bench consisting of Hon. R.V.Raveendran, Mukundakam Sharma and K.S. Radhakrishnan, JJ. alongwith Item No.301 i.e. SLP(C)Nos.11801-11804/2005 and will be shown in the Supplementary List of 17.12.2009.

By Order,

Dated this the 15th day of December, 2009.



ASSISTANT REGISTRAR (LISTING)

Copy to : All concerned

LIST FOR 17/12/2009

1. SLP(C)No.15687/2003	ORIENTAL INSURANCE CO. LTD.	MR. M.K. DUA
IVA A/N-O	Vs. SYED SAIFULLA @ MUNEEB & ANR.	MR. P.P. SINGH
S.(1203)(22/08/2003)	(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT) (FOR FINAL DISPOSAL)	MS. C.K. SUCHARITA
WITH		
SLP(C)No.21011-21012/2003	NATIONAL INSURANCE CO. LTD.	MR. P.N. PURI
IVB A/N-O	Vs. DAYAWATI & ORS.	MR. M.J. PAUL
S.(1203)(17/10/2003)	(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT) (FOR FINAL DISPOSAL)	MR. AJIT KUMAR PANDE
SLP(C)No.3843-3844/2004	NATIIONAL INSURANCE CO. LTD.	MR. M.K. DUA
XIV A/N-H	Vs. MOHD. QAYUM AND ORS.	MR. SHANKAR DIVATE
S.(1203)(17/02/2004)	(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT) (FOR FINAL DISPOSAL)	MS. MANJEET CHAWLA
SLP(C)No.4878/2004	ORIENTAL INSURANCE CO. LTD.	MR. M.K. DUA
IVA A/N-H	Vs. ASHA BAI & ORS.	
S.(1203)(08/03/2004)	(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT) (FOR FINAL DISPOSAL)	
SLP(C)No.10528/2004	ORIENTAL INSURANCE CO. LTD.	MR. M.K. DUA
XI A/N-H	Vs. RAJPATI DEVI & ORS.	MR. C.D. SINGH
S.(1203)(25/05/2004)	(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT) (FOR FINAL DISPOSAL)	
SLP(C)No.25582/2004	UNITED INDIA INSURANCE CO. LTD.	MR. M.K. DUA
XIV A/N-I	Vs. NIRMLA DEVI & ORS.	MR. E.C. AGRAWALA
S.(1203)(24/11/2004)	(WITH APPLN.(S) FOR C/DELAY IN FILING SLP) (FOR FINAL DISPOSAL)	
SLP(C)No.1108/2005	NEW INDIA ASSURANCE CO. LTD.	MR. M.K. DUA
X A/N-H	Vs. SRI CHAMAN LAL AND ORS.	MR. ANIL NAG
S.(1203)(15/01/2005)	(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT) (FOR FINAL DISPOSAL)	MRS.K. SARADA DEVI
SLP(C)No.2784/2005	NATIONAL INSURANCE CO. LTD.	MR. M.K. DUA
XIV A/N-H	Vs. SAROJ GUPTA & ORS.	
S.(1203)(03/02/2005)	(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT) (FOR FINAL DISPOSAL)	
SLP(C)No.7293-7309/2005	UNITED INDIA INSURANCE CO. LTD.	MR. M.K. DUA
XIV A/N-O	Vs. LAIQ RAM & ORS.	MR. P.N. PURI
S.(1203)(16/03/2005)	(WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT) (FOR FINAL DISPOSAL)	MR. YASH PAL DHINGRA MR. Y. RAJA GOPALA RAO MR. GOODWILL INDEEVAR MR. ANIL NAG MS. KAMAKSHI S. MEHLWAL
SLP(C)No.12716/2005	NEW INDIA ASSURANCE CO. LTD.	MR. M.K. DUA
X A/N-H	Vs. TARA DEVI & ORS.	MR. K.S. RANA
S.(1203)(13/06/2005)	(WITH APPLN.(S) FOR EXEMPTION FROM FILING O.T. AND OFFICE REPORT) (FOR FINAL DISPOSAL)	MRS.K. SARADA DEVI
SLP(C)No.15764/2005	ORIENTAL INSURANCE CO.LTD.	MR. M.K. DUA
IVA A/N-H	Vs. KALU SINGH BHILLA & ORS.	
S.(1203)(30/07/2005)	(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT) (FOR FINAL DISPOSAL)	
SLP(C)No.14819/2006	ORIENTAL INSURANCE CO. LTD.	MR. SHIV PRAKASH PANDEY
IVB A/N-O	Vs. MUNNI DEVI & ORS.	
S.(1203)(14/08/2006)	(WITH OFFICE REPORT)	

CONTD...2/-

- 2 -

WITH		
SLP(C)No.15736/2006	NATIONAL INSURANCE COMPANY LTD.	MR. B.K.SATIJA
IVA A/N-O	Vs. LEELA BAI & ORS.	MR. SANJAY SHARAWAT
S.(1203)(29/08/2006)	(WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)	
SLP(C)No.14847/2006	NEW INDIA ASSURANCE CO.LTD.	MR. M.K. DUA
IVB A/N-H	Vs. SUDESH KUMARI & ORS.	DR. KAILASH CHAND
92, 0, 0	(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)	

SLP(C)No.18398/2006 NATIONAL INSURANCE CO. LTD. MR. M.K. DUA
XIV A/N-O Vs. POONAM & ORS.
S.(1203)(14/10/2006) (WITH OFFICE REPORT)

SLP(C)No.18321/2007 UNITED INDIA INSURANCE CO.LTD. MR. M.K. DUA
XIV A/N-H Vs. JAIPAL SINGH & ORS.
S.(1203)(25/09/2007) (WITH PRAYER FOR INTERIM
RELIEF AND OFFICE REPORT)

NOT TO BE LISTED BEFORE : 111, 0

2. SLP(C)No.11994-11995/2004 ORIENTAL INSURANCE CO. LTD. MR. B.K.SATIJA
IVA A/N-O Vs. RAMESH B. JAIN & ORS.
S.(1203)(08/05/2004)

3. SLP(C)No.157/2005 NATIONAL INSURANCE CO. LTD. MR. M.K. DUA
IVB A/N-H Vs. BALRAJ & ORS. MR. SOMNATH MUKHERJEE
70, 0, 0 S.(1203) (WITH PRAYER FOR INTERIM
RELIEF AND OFFICE REPORT)

WITH
SLP(C)No.4767/2005 NATIONAL INSURANCE CO. LTD. MR. M.K. DUA
XIV A/N-O Vs. USHA RANI & ORS. MR. KRISHAN PAL MAVI
70, 0, 0 (WITH APPLN.(S) FOR DELINKING
THE PETITION AND OFFICE
REPORT)

SLP(C)No.13982-13983/2005 NATIONAL INSURANCE CO.LTD. MR. M.K. DUA
XIIIA FRESH-H Vs. BYRAVARAPU SATYA KUMARI & ORS.,ETC MRS.K. SARADA DEVI
70, 0, 0 (WITH OFFICE REPORT)

SLP(C)No.8331/2006()

SLP(C)No.12114/2006 NATIONAL INSURANCE CO. LTD. MR. M.K. DUA
XIV A/N-O Vs. JAMNA DEVI & ORS.
70, 0, 0 (WITH OFFICE REPORT)

SLP(C)No.2653/2007 ORIENTAL INSURANCE CO.LTD. MR. M.K. DUA
IVB A/N-H Vs. MEWA DEVI & ORS. MR. S.N. BHAT
70, 0, 0 (WITH PRAYER FOR INTERIM
RELIEF AND OFFICE REPORT)

SLP(C)No.15472/2007 ORIENTAL INSURANCE CO. LTD. M/S. M.V. KINI & ASSOCIATES
XII A/N-H Vs. POUNTHAI & ORS. MR. SANTOSH KUMAR TRIPATHI
70, 0, 0 (WITH PRAYER FOR INTERIM
RELIEF AND OFFICE REPORT)

SLP(C)No.13301-13306/2008 NATIONAL INSURANCE CO.LTD. MR. M.K. DUA
XV A/N-O Vs. SOMA & ORS.
70, 0, 0 (WITH OFFICE REPORT)

SLP(C)No.9091/2008 NATIONAL INSURANCE CO.LTD. MR. M.K. DUA
XIV A/N-H Vs. RAM MANOHAR & ORS.
70, 0, 0 (WITH PRAYER FOR INTERIM
RELIEF AND OFFICE REPORT)

SLP(C)No.15208-15221/2008 NEW INDIA ASSURANCE CO.LTD. MR. M.K. DUA
IX A/N-H Vs. NAGDANBHAI GANESHBHAI AHIR & ORS. MS. PRASANTHI PRASAD
70, 0, 0 (WITH PRAYER FOR INTERIM
RELIEF AND OFFICE REPORT) MRS. SUMITA RAY
MR. ABHIJAT P. MEDH
CONTD...3/-

- 3 -

WITH
SLP(C)No.19262/2008 NATIONAL INSURANCE CO.LTD. MR. M.K. DUA
XI A/N-O Vs. SUSHILA & ORS. MS. GARIMA PRASHAD
70, 0, 0 (WITH APPLN.(S) FOR
DIRECTIONS AND OFFICE REPORT)

NOT TO BE LISTED BEFORE : 113, 0

4. SLP(C)No.21160/2005 ORIENTAL INSURANCE CO. LTD. MR. B.K.SATIJA
X A/N-H Vs. HEMANTI DEVI & ORS.
94, 0, 0 S.(1203) (WITH PRAYER FOR INTERIM
RELIEF AND OFFICE REPORT)

WITH
SLP(C)No.4734/2008 ORIENTAL INSURANCE CO.LTD. MR. PRAMOD DAYAL
X A/N-O Vs. NANDAN SINGH & ORS.
94, 0, 0 (WITH OFFICE REPORT)

NOT TO BE LISTED BEFORE : 70, 0

5. SLP(C)No.3440/2006 THE ORIENTAL INSURANCE CO. LTD. MR. SHIV PRAKASH PANDEY
IVB A/N-H Vs. KANWALJIT RAJU & ORS. MR. D. MAHESH BABU
S.(1203)(13/02/2006) (WITH PRAYER FOR INTERIM
RELIEF)

NOT TO BE LISTED BEFORE : 70, 0

6. SLP(C)No.10179/2006 NATIONAL INSURANCE CO. LTD. M/S LAW ASSOCIATES & CO.
 XI A/N-H Vs. UDAY RAJ & ORS.
 94, 0, 0 S.(1203) (WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)
- WITH
 SLP(C)No.16416/2006 ORIENTAL INSURANCE CO. LTD. M/S LAW ASSOCIATES & CO.
 XVII A/N-H Vs. SHIK KUMAR DUBEY & ANR. MR. AMBHOJ KUMAR SINHA
 94, 0, 0 (WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT) MR. SARAD KUMAR SINGHANIA
- SLP(C)No.866/2007 ORIENTAL INSURANCE CO. LTD. M/S LAW ASSOCIATES & CO.
 XIA A/N-O Vs. A.B. SIVANKUTTY & ORS. MR. V.K. SIDHARTHAN
 94, 0, 0 (WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)
- SLP(C)No.4474/2007 ORIENTAL INSURANCE CO. LTD. MR. M.J. PAUL
 XIA A/N-H Vs. V.B. SANKAR & ORS. MRS.K. SARADA DEVI
 94, 0, 0 (WITH PRAYER FOR INTERIM RELIEF) MR. M.P. VINOD
 NOT TO BE LISTED BEFORE : 70, 0
7. SLP(C)No.10255/2006 ORIENTAL FIRE & GEN. ASSURANCE COMPANY MR. SUDHIR KUMAR GUPTA
 IVB A/N-H Vs. JAYA SHARMA & ORS. MR. ASHOK KUMAR SINGH
 90, 0, 0 S.(1203) MR. K.S. RANA
8. SLP(C)No.10669/2006 ORIENTAL INSURANCE CO. LTD. MR. SHIV PRAKASH PANDEY
 IVA A/N-H Vs. SUBHADRA BAI & ORS. MR. IRSHAD AHMAD
 90, 0, 0 S.(1203) (WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)
 NOT TO BE LISTED BEFORE : 70, 0
9. SLP(C)No.11283/2006 ORIENTAL INSURANCE CO. LTD. MR. B.K.SATIJA
 XI A/N-H Vs. DHARAMWATI & ORS. MR. M.P. SHORAWALA
 90, 0, 0 S.(1203) (WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)
- CONTD...4/-
- 4 -
10. SLP(C)No.16224/2006 ORIENTAL INSURANCE CO.LTD. MR. M.J. PAUL
 IVA A/N-O Vs. CHOOTIBAI & ORS MR.ANISH KUMAR GUPTA
 94, 0, 0 S.(1203) (WITH APPLN.(S) FOR SUBSTITUTED SERVICE) MR. AFTAB ALI KHAN
 NOT TO BE LISTED BEFORE : 70, 0
11. SLP(C)No.2297/2007 ORIENTAL INSURANCE COMPANY LTD. MR. P.V. YOGESWARAN
 XVIA ADJD Vs. LEHAR SINGH & ORS.
 S.(1203)(/ /) (WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)
12. SLP(C)No.8335/2007 ORIENTAL INSURANCE CO.LTD. MR. PRAMOD DAYAL
 IVA A/N-H Vs. KAMLA & ORS. MR.DINESH CHANDRA PANDEY
 96, 0, 0 S.(1203) (WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)
- WITH
 SLP(C)No.8336/2007 ORIENTAL INSURANCE CO.LTD. MR. PRAMOD DAYAL
 IVA A/N-O Vs. KURA LODHI & ORS. MR.DINESH CHANDRA PANDEY
 96, 0, 0 (WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)
- SLP(C)No.8337/2007 ORIENTAL INSURANCE CO.LTD. MR. PRAMOD DAYAL
 IVA A/N-O Vs. MANI RAM & ORS. MR.DINESH CHANDRA PANDEY
 96, 0, 0 (WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)
- SLP(C)No.8339/2007 ORIENTAL INSURANCE CO.LTD. MR. PRAMOD DAYAL
 IVA A/N-O Vs. RAGGU @ RAGHUVAR & ORS. MR.DINESH CHANDRA PANDEY
 96, 0, 0 (WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)
- SLP(C)No.8340/2007 ORIENTAL INSURANCE CO.LTD. MR. PRAMOD DAYAL
 IVA A/N-O Vs. KOMAL & ORS. MR.DINESH CHANDRA PANDEY
 96, 0, 0 (WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)

	REPORT)		
SLP(C)No.8341/2007	ORIENTAL INSURANCE CO.LTD.	MR. PRAMOD DAYAL	
IVA A/N-O	Vs. RAGGU @ RAGHUVAR & ORS.	MR.DINESH CHANDRA PANDEY	
96, 0, 0	(WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)		
SLP(C)No.8344/2007	ORIENTAL INSURANCE CO.LTD.	MR. PRAMOD DAYAL	
IVA A/N-O	Vs. DHANUWA & ORS.	MR.DINESH CHANDRA PANDEY	
96, 0, 0	(WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)		
SLP(C)No.8345/2007	ORIENTAL INSURANCE CO.LTD.	MR. PRAMOD DAYAL	
IVA A/N-O	Vs. BHAGWANDAS & ORS.	MR.DINESH CHANDRA PANDEY	
96, 0, 0	(WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)		
SLP(C)No.8346/2007	ORIENTAL INSURANCE CO.LTD.	MR. PRAMOD DAYAL	
IVA A/N-O	Vs. RAJU & ORS.	MR.DINESH CHANDRA PANDEY	
96, 0, 0	(WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)		

CONTD...5/-

- 5 -

WITH			
SLP(C)No.8347/2007	ORIENTAL INSURANCE CO.LTD.	MR. PRAMOD DAYAL	
IVA A/N-O	Vs. KADORA & ORS.	MR.DINESH CHANDRA PANDEY	
96, 0, 0	(WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)		
SLP(C)No.8348/2007	ORIENTAL INSURANCE CO.LTD.	MR. PRAMOD DAYAL	
IVA A/N-O	Vs. KURA LODHI & ORS.	MR.DINESH CHANDRA PANDEY	
96, 0, 0	(WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)		
SLP(C)No.8349/2007	ORIENTAL INSURANCE CO.LTD.	MR. PRAMOD DAYAL	
IVA A/N-O	Vs. KURA LODHI & ORS.	MR.DINESH CHANDRA PANDEY	
96, 0, 0	(WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)		
SLP(C)No.8350/2007	ORIENTAL INSURANCE CO.LTD.	MR. PRAMOD DAYAL	
IVA A/N-O	Vs. GIDUWA & ORS.	MR.DINESH CHANDRA PANDEY	
96, 0, 0	(WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)		
SLP(C)No.8351/2007	ORIENTAL INSURANCE CO.LTD.	MR. PRAMOD DAYAL	
IVA A/N-O	Vs. TIJAIYA & ORS.	MR.DINESH CHANDRA PANDEY	
96, 0, 0	(WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)		
SLP(C)No.8352/2007	ORIENTAL INSURANCE CO.LTD.	MR. PRAMOD DAYAL	
IVA A/N-O	Vs. VIJJU & ORS.	MR.DINESH CHANDRA PANDEY	
96, 0, 0	(WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)		
SLP(C)No.8354/2007	ORIENTAL INSURANCE CO.LTD.	MR. PRAMOD DAYAL	
IVA A/N-O	Vs. NATTHU & ORS.	MR.DINESH CHANDRA PANDEY	
96, 0, 0	(WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)		
SLP(C)No.8355/2007	ORIENTAL INSURANCE CO.LTD.	MR. PRAMOD DAYAL	
IVA A/N-O	Vs. RAMOLA @ KARKUDA & ORS.	MR.DINESH CHANDRA PANDEY	
96, 0, 0	(WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)		
13. SLP(C)No.5184/2008	ORIENTAL INSURANCE CO.LTD.	MR. PRAMOD DAYAL	
X A/N-O	Vs. FARIZI BEGUM & ORS.		
91, 95, 0 S.(1203)	(WITH PRAYER FOR INTERIM RELIEF)		
WITH			
SLP(C)No.5151/2009	ORIENTAL INSURANCE CO.LTD.	MR. PRAMOD DAYAL	
X A/N-O	Vs. YASHODA DEVI & ORS.		
91, 95, 0	(WITH OFFICE REPORT)		
NOT TO BE LISTED BEFORE :	70, 0		

14. SLP(C)No.22444/2009 NATIONAL INSURANCE CO.LTD. MR. GOODWILL INDEEVAR
 XIIIA A/N-H Vs. PARVATHNENI & ANR.
 S.(1900)(29/07/2009) (WITH PRAYER FOR INTERIM
 RELIEF AND OFFICE REPORT)

WITH
 SLP(C)No.23561-23562/2009 OM PRAKASH MS. MALINI PODUVAL
 IVA A/N-O Vs. UNITED INDIA INSURANCE CO.LTD.& ORS.
 S.(1203)(28/07/2009) (WITH APPLN.(S) FOR C/DELAY
 IN FILING SLP AND C/DELAY IN
 REFILING SLP AND OFFICE
 REPORT)

CONTD...6/-

- 6 -

WITH
 SLP(C)No.1269/2006 NATIONAL INSURANCE CO. LTD. MR. PARMANAND GAUR
 XIV A/N-H Vs. SATYA DEVI & ORS. MR. ANIL NAG
 S.(1203)(10/01/2006) (WITH PRAYER FOR INTERIM MR. V.N. RAGHUPATHY
 RELIEF AND OFFICE REPORT)

NOT TO BE LISTED BEFORE : 70, 0

15. C.A.No.6279/2003 NEW INDIA ASSURANCE CO. LTD. MRS. NANITA SHARMA
 XIIIA Vs. KONDAPALI SUBBA LAKSHMI & ORS. MRS K.SHARDA DEVI
 S.(1203) (With Office Report)

WITH
 C.A.No.6280/2003 ORIENTAL INSURANCE CO. LTD. MR. B.K.SATIJA
 XIIIA Vs. Y. PADMA MRS K.SHARDA DEVI
 S.(1203) (With Office Report)

16. C.A.No.6391/2004 M/S. NANI PLYWOOD PRIVATE LTD. MR. C.D. SINGH
 XI FRESH Vs. ORIENTAL INSURANCE CO. LTD. & MR. M.J. PAUL
 79, 0, 0 S.(1203) ORS.
 (With Office Report) MS. LAXMI ARVIND

17. C.A.No.2067/2006 ORIENTAL INSURANCE CO. LTD. MR. M.J. PAUL
 XIIIA Vs. B. PULLAIAH (DEAD) & ORS.
 S.(1203) (With Prayer for Interim
 Relief and Office Report)

18. C.A.No.2231/2006 POONAM TOMAR MR. M.K. DUA
 X Vs. SARDAR SWARN SINGH & ANR. MR. B.K.SATIJA
 S.(1203) MR. VIJAY KUMAR

19. C.A.No.4625/2006 NATIONAL INSUARANCE CO. LTD. MR. M.K. DUA
 XVIA Vs. SATYA DEVI & ORS.

S.(1203)
 WITH
 C.A.No.4750/2006 ORIENTAL INSURANCE CO. LTD. MR. M.K. DUA
 XVIA Vs. PREMLATA & ORS.

SLP(C)No.19734/2006 NATIONAL INSURANCE CO.LTD. M/S LAW ASSOCIATES & CO.
 XVIA Vs. GULAM JALANI & ORS.
 S.(1203) (With Office Report)

SLP(C)No.20716/2006 NATIONAL INSURANCE CO.LTD. M/S LAW ASSOCIATES & CO.
 XVIA Vs. ALAM BI & ANR.
 S.(1203) (With Office Report)

SLP(C)No.20719/2006 NATIONAL INSURANCE CO.LTD. M/S LAW ASSOCIATES & CO.
 XVIA Vs. NOOR UL SABA & ORS. MS. RANI JETHMALANI
 S.(1203) (With Office Report)

SLP(C)No.20714/2006 NATIONAL INSURANCE CO.LTD. M/S LAW ASSOCIATES & CO.
 XVIA Vs. KHURSHEEDA BEGUM & ANR. MS. RANI JETHMALANI
 S.(1203) (With Office Report)

SLP(C)No.20721/2006 ORIENTAL INSURANCE CO.LTD. M/S LAW ASSOCIATES & CO.
 XVIA Vs. NAIZ AHMAD & ORS.
 S.(1203) (With Office Report)

SLP(C)No.20690/2006 ORIENTAL INSURANCE CO.LTD. M/S LAW ASSOCIATES & CO.
 XVIA Vs. GUR DEVI & ORS.
 S.(1203) (With Office Report)

SLP(C)No.20720/2006 NATIONAL INSURANCE CO.LTD. M/S LAW ASSOCIATES & CO.
 XVIA Vs. IFTIKAR AHMED & ORS. MS. RANI JETHMALANI
 S.(1203) (With Office Report)

SLP(C)No.20688/2006 ORIENTAL INSURANCE CO. LTD. M/S LAW ASSOCIATES & CO.
 XVIA Vs. GIRDHARI LAL & ORS.
 S.(1203) (With Office Report)

CONTD...7/-

- 7 -

WITH
 SLP(C)No.18911/2006 ORIENTAL INSURANCE CO.LTD. M/S LAW ASSOCIATES & CO.
 X VIA Vs. HAKUMAT SINGH & ORS.
 S.(1203) (With Prayer for Interim Relief and Office Report)

SLP(C)No.18942/2006 ORIENTAL INSURANCE CO.LTD. M/S LAW ASSOCIATES & CO.
 X VIA Vs. MOHD.HUSSAIN & ANR.
 S.(1203) (With Prayer for Interim Relief and Office Report)

SLP(C)No.20700/2006 ORIENTAL INSURANCE CO. LTD. M/S LAW ASSOCIATES & CO.
 X VIA Vs. HANS RAJ & ORS.
 S.(1203) (With Office Report)

SLP(C)No.19018/2006 ORIENTAL INSURANCE CO.LTD. M/S LAW ASSOCIATES & CO.
 X VIA Vs. IRFAN HUSSAIN & ANR.
 S.(1203) (With Prayer for Interim Relief)

SLP(C)No.19029/2006 ORIENTAL INSURANCE CO.LTD. M/S LAW ASSOCIATES & CO.
 X VIA Vs. PHOOL PATHI & ORS.
 S.(1203) (With Prayer for Interim Relief and Office Report)

SLP(C)No.19059/2006 ORIENTAL INSURANCE CO.LTD. M/S LAW ASSOCIATES & CO.
 X VIA Vs. IMRAN HUSSAIN & ANR.
 S.(1203) (With Prayer for Interim Relief and Office Report)

SLP(C)No.19061/2006 ORIENTAL INSURANCE CO.LTD. M/S LAW ASSOCIATES & CO.
 X VIA Vs. RAILMOO & ANR.
 S.(1203) (With Prayer for Interim Relief and Office Report)

SLP(C)No.20711/2006 ORIENTAL INSURANCE CO.LTD. M/S LAW ASSOCIATES & CO.
 X VIA Vs. SURESH KUMAR & ORS.
 S.(1203) (With Office Report)

SLP(C)No.20707/2006 ORIENTAL INSURANCE CO.LTD. M/S LAW ASSOCIATES & CO.
 X VIA Vs. USHA DEVI & ORS.
 S.(1203)

SLP(C)No.758/2007 ORIENTAL INSURANCE CO. LTD. M/S LAW ASSOCIATES & CO.
 X VIA Vs. SALIMA BEGUM & ORS.
 S.(1203) (With Office Report)

SLP(C)No.619/2007 ORIENTAL INSURANCE CO. LTD. M/S LAW ASSOCIATES & CO.
 X VIA Vs. GUDDI DEVI & ORS.
 S.(1203) (With Office Report)

SLP(C)No.621/2007 ORIENTAL INSURANCE CO. LTD. M/S LAW ASSOCIATES & CO.
 X VIA Vs. FEHMADI & ORS.
 S.(1203) (With Office Report)

SLP(C)No.743/2007 ORIENTAL INSURANCE CO. LTD. M/S LAW ASSOCIATES & CO.
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 SLP(C)No.1533/2007 ORIENTAL INSURANCE COMPANY MR. P.V. YOGESWARAN
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20. C.A.No.6026-6027/2007 UNITED INDIA INSURANCE CO.LTD. M/S LAW ASSOCIATES & CO.
 XVI FRESH Vs. SHILA DATTA & ORS. MR. SUBHRO SANYAL
 72, 0, 0 S.(1900) (With Office Report) MR. M.K. DUA

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RELIEF AND OFFICE REPORT)

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 Relief and Office Report)
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 87, 0, 0 S.(1203) Vs.RINA BARUAH & ORS
 (With Prayer for Interim
 Relief and Office Report)
 NOT TO BE LISTED BEFORE: 98, 0

SLP(C)No.10133/2006 NATIONAL INSURANCE CO.LTD. M/S LAW ASSOCIATES & CO.
 XIV Vs. LAKSHMI DEVI & ORS
 87, 0, 0 S.(1203) (With Prayer for Interim
 Relief and Office Report)
 NOT TO BE LISTED BEFORE: 98, 0

SLP(C)No.10211/2006 NATIONAL INSURANCE CO. LTD. M/S LAW ASSOCIATES & CO.
 XIV Vs. BINAPANI DEKA & ANR.
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SLP(C)No.10269/2006 NATIONAL INSURANCE CO.LTD. M/S LAW ASSOCIATES & CO.
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 (With Prayer for Interim
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SLP(C)No.10315/2006 NATIONAL INSURANCE CO.LTD. M/S LAW ASSOCIATES & CO.
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SLP(C)No.13966/2006 NATIONAL INSURANCE CO. LTD. M/S LAW ASSOCIATES & CO.

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XIV Vs. SAHERA KHATOON & ANR.
87, 0, 0 S.(1203) (With Office Report)
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SLP(C)No.18540/2006 NATIONAL INSURANCE CO. MR. GOODWILL INDEEVAR
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87, 0, 0 S.(1203) (With Office Report)
SLP(C)No.9302-9305/2005 PUSHPA @ PUSHPALATHA HEDA MS. KIRAN SURI
IVA Vs. NATIONAL INSURANCE CO.LTD. & MR. B.K.SATIJA
87, 0, 0 S.(1203) ORS.
(With Prayer for Interim MR. S.N. BHAT
Relief and Office Report) MR. DEBASIS MISRA
SLP(C)No.7905/2007 NATIONAL INSURANCE CO.LTD. M/S LAW ASSOCIATES & CO.
XIV Vs. SUCHETA @ SUDESH & ORS.
87, 0, 0 S.(1203) (With Office Report)
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IVA Vs. RAJSHREE TIWARI & ORS.
87, 0, 0 S.(1203)
SLP(C)No.16460/2006 NATIONAL INSURANCE CO. LTD. M/S LAW ASSOCIATES & CO.
XIV Vs. KANTI DEVI CHOUDHURI
87, 0, 0 S.(1203) (With Prayer for Interim
Relief and Office Report)
C.A.No.798-800/2006 MOHD. SULTAN ASIM & ANR. MR. SHAKEEL AHMED
XVIA Vs. NATIONAL INSURANCE CO. LTD. & M/S LAW ASSOCIATES & CO.
87, 0, 0 S.(1203) ORS.
SLP(C)No.3556/2008 M/S. THE NEW INDIA ASSURANCE M/S LAW ASSOCIATES & CO.
XIV CO. LTD. MR. SAURABH MISHRA
87, 94, 0 S.(1203) Vs.REKHA PANDEY & ORS.
(With Office Report)
SLP(C)No.5073/2008 M/S. ORIENTAL INSURANCE CO. M/S LAW ASSOCIATES & CO.
IVA LTD.
87, 94, 0 S.(1203) Vs.SHASHIKALA & ORS.
(With Office Report)

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C.A.No.1891/2008 NEW INDIA ASSURANCE CO. LTD. MR. ANIL KUMAR JHA
XIV FRESH Vs. RAJ KUMAR GOEL & ORS.
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Relief)
C.A.No.1889/2008 NATIONAL INSURANCE CO.LTD. MR. GOODWILL INDEEVAR
XIV Vs. SULO DEVI & ORS.
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SLP(C)No.7108/2008 UNITED INDIA INSURANCE CO.LTD. MR. DEBASIS MISRA
XI Vs. VINOD KUMAR & ORS. MR. S. CHANDRA SHEKHAR
87, 96, 0 S.(1203) (With Office Report)
SLP(C)No.16066/2008 NEW INDIA ASSURANCE CO.LTD. M/S LAW ASSOCIATES & CO.
XIV Vs. HARMESH KAUR & ORS.
79,104, 0 S.(1203) (With Office Report)
C.A.No.4917/2008 ORIENTAL INSURANCE CO.LTD. DR. KAILASH CHAND
XV FRESH Vs. HUKMA & ORS.
79,104, 0 S.(1203) (With Prayer for Interim
Relief and Office Report)
NOT TO BE LISTED BEFORE: 103, 0
SLP(C)No.13916/2008 NATIONAL INSURANCE CO.LTD. MR. B.K.SATIJA
IVA Vs. AMIT LAL & ORS. MRS. SURESHTA BAGGA
97, 0, 0 S.(1203) (With Office Report) MR. HIMANSHU SHEKHAR
SLP(C)No.6359/2007 NATIONAL INSURANCE CO.LTD. M/S LAW ASSOCIATES & CO.
IVB Vs. DHANO DEVI & ORS. MR. P.N. PURI
87, 0, 0 S.(1203) (With Prayer for Interim
Relief and Office Report)
SLP(C)No.5531-5532/2009 ORIENTAL INSURANCE CO.LTD. MR. PRAMOD DAYAL
XIV Vs. REKHA PAUL & ORS.
92, 96, 0 S.(1203) (With Office Report)
SLP(C)No.19472/2008 NATIONAL INSURANCE CO. LTD. DR. MEERA AGARWAL
XI Vs. APARNA SINGH TOMAR & ORS. MS. SHARMILA UPADHYAY
92, 96, 0 S.(1203) (With Prayer for Interim
Relief and Office Report) DR. KAILASH CHAND
SLP(C)No.29055/2009 NATIONAL INSURANCE CO.LTD. M/S LAW ASSOCIATES & CO.
IVA Vs. VIRUPAKSHAYYA & ORS.
95,105, 0 S.(1203) (With Office Report)

21. C.A.No.1413/2008 NATIONAL INSURANCE CO.
XIV FRESH Vs. ROSHAN LAL & ANR.
72,100,101 S.(1900)
WITH
C.A.No.987/2008 KISHORI RAM GADIA
XVII Vs. RASHIDAN BIBI & ORS.
72, 0, 0 S.(1900)
C.A.No.1208/2008 UNITED INDIA INSURANCE CO.LTD.
IV FRESH Vs. REKHA & ORS.
72, 0, 0 S.(1900) (With Prayer for Interim
Relief)
C.A.No.7796/2002 NATIONAL INSURANCE CO. LTD.
IV ADJD Vs. GURMUKH SINGH & ORS.
S.(1203) (With Office Report)
C.A.No.8378/2002 R.M., NATIONAL INSURANCE CO.
IV ADJD LTD.
S.(1203) Vs.TARSEM KALIA AND ORS.
(With Office Report)
C.A.No.8552/2002 REGIONAL MANAGER,NATIONAL
IV ADJD INSUR. CO.LTD.
S.(1203) Vs.PRAKASH KAUR AND ORS.
(With Office Report)
C.A.No.8553/2002 REGIONAL MANAGER,NATIONAL
IV ADJD INSUR. CO.LTD.
S.(1203) Vs.VISHAL KALIA AND ORS.
(With Prayer for Interim Relief)

MR. GOODWILL INDEEVAR
MR. RANJAN KUMAR

MR. ABHAY KUMAR
MR. PARMANAND GAUR

MR. ASHOK K. MAHAJAN

MS. BINU TAMTA
MR. H.K. PURI

MR. ASHOK KUMAR GUPTA
MRS. SURESHTA BAGGA

RR-EX-PARTE
MR. ASHOK KUMAR GUPTA
MRS. SURESHTA BAGGA

MR. ASHOK KUMAR GUPTA
MRS. SURESHTA BAGGA

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- 11 -

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C.A.No.8554/2002 REGIONAL MANAGER,NATIONAL
IV ADJD INSUR. CO.LTD.
S.(1203) Vs.JASWINDER KAUR AND ORS.
(With Office Report)
C.A.No.8555/2002 REGIONAL MANAGER,NATIONAL
IV ADJD INSUR. CO.LTD.
S.(1203) Vs.MANJIT KAUR AND ORS.
(With Office Report)
C.A.No.8556/2002 REGIONAL MANAGER, NATIONAL
IV ADJD INSUR.CO.LTD.
S.(1203) Vs.DAVINDER KAUR AND ORS.
(With Office Report)
C.A.No.8557/2002 REGIONAL MANAGER,NATIONAL
IV ADJD INSUR. CO.LTD.
S.(1203) Vs.DAVINDER KAUR AND ORS.
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C.A.No.8558/2002 R.M., NATIONAL INSURANCE CO.
IV ADJD LTD.
S.(1203) Vs.TARSEM KALIA AND ORS.
(With Office Report)
C.A.No.6224/2002 NATIONAL INSURANCE CO. LTD.
IV ADJD Vs. BANWARI LAL & ORS.
S.(1203) (With Office Report)
C.A.No.6225/2002 NATIONAL INSURANCE CO. LTD.
IV ADJD Vs. BANWARI LAL & ORS.
S.(1203) (With Office Report)
C.A.No.82/2003 NATIONAL INSURANCE CO. LTD.
IV ADJD Vs. JAGAR SINGH & ORS.
S.(1203) (With Office Report)
C.A.No.83/2003 NATIONAL INSURANCE CO. LTD.
IV ADJD Vs. SAROJ BALA & ORS.
S.(1203) (With Office Report)
C.A.No.84/2003 NATIONAL INSURANCE CO. LTD.
IV ADJD Vs. NAIB SINGH & ORS.
S.(1203) (With Office Report)
C.A.No.85/2003 NATIONAL INSURANCE CO. LTD.
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S.(1203) (With Office Report)
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IV ADJD Vs. PARAMJIT KAUR AND ORS.
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IV ADJD Vs. PIRTHI SINGH & ANR.
S.(1203) (With Office Report)

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MRS. SURESHTA BAGGA

MR. ASHOK KUMAR GUPTA
MRS. SURESHTA BAGGA

MR. ASHOK KUMAR GUPTA
MRS. SURESHTA BAGGA

MR. A.P. MOHANTY
MR. ASHOK KUMAR GUPTA
MRS. SURESHTA BAGGA

MR. A.P. MOHANTY
MR. ASHOK KUMAR GUPTA
MRS. SURESHTA BAGGA

MR. B.K. PAL
MR. A.P. MOHANTY
MRS.REKHA PALLI

MR. B.K. PAL
MR. A.P. MOHANTY
RR-EX-PARTE

MR. PARMANAND GAUR
MR. R.C. KAUSHIK
RR-EX-PARTE

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MR. S.C. PATEL

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RR-EX-PARTE

MR. B.K.SATIJA
RR-EX-PARTE

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MR. S.K. BHATTACHARYA
MS. JASPREET GOGIA
RR-EX-PARTE

MR. PARMANAND GAUR
MR. S.K. SABHARWAL
RR-EX-PARTE

NOT TO BE LISTED BEFORE: 96, 0

SLP(C)No.1160/2003	NATIONAL INSURANCE CO. LTD.	MR. B.K.SATIJA
IVB ADJD	Vs. SANTOKH SINGH & ORS.	
S.(1203)	(With Prayer for Interim Relief and Office Report)	
C.A.No.5213-5214/2008	NATIONAL INSURANCE CO.LTD.	DR. MEERA AGARWAL
IV	Vs. AJMER SINGH & OTHER	DR. KAILASH CHAND
79,101, 0 S.(1203)	(With Office Report)	
C.A.No.4953/2009	NATIONAL INSURANCE CO.LTD.	DR. MEERA AGARWAL
XV FRESH	Vs. RATAN & ORS.	
92,103, 0 S.(1203)	(With Office Report)	
SLP(C)No.15991/2007	NATIONAL INSURANCE CO.LTD.	DR. MEERA AGARWAL
XIA	Vs. JAMEELA & ORS.	
99, 0, 0 S.(1203)	(With Prayer for Interim Relief and Office Report)	

CONTD...12/-

- 12 -

WITH

SLP(C)No.1715/2008	ORIENTAL INSURANCE CO.LTD.	DR. MEERA AGARWAL
XI	Vs. NASREEN & ORS.	
99, 0, 0 S.(1203)	(With Prayer for Interim Relief and Office Report)	
SLP(C)No.8277-8282/2008	ORIENTAL INSURANCE CO.LTD.	DR. MEERA AGARWAL
XIIA	Vs. THANGULA BABURAO & ORS.	MR. Y. RAJA GOPALA RAO
99, 0, 0 S.(1203)	(With Prayer for Interim Relief and Office Report)	
SLP(C)No.19436-19437/2009	IFFCO TOKIO GEN.INSURANCE CO. MR. M.K. DUA	
IX	LTD. Vs. FULABEN RAKESHBHAI	
92,103, 0 S.(1203)	PAVAR CO.LTD. (With Prayer for Interim Relief and Office Report)	
22. C.A.No.3174/2009	PREM RAJ	MR. DHARAM BIR RAJ VOHRA
XIV EXP-	Vs. THE ORIENTAL INSURANCE CO. &	MR. B.K.SATIJA
105, 0, 0 S.(1203)	ORS. (With Prayer for Interim Relief and Office Report)	
23. C.A.No.3335/2009	BHAGYALAKSHMI AND ORS.	MR. RAJESH MAHALE
IVA FRESH	Vs. UNITED INSURANCE CO.LTD. &	MR. P.N. PURI
79,103, 0 S.(1900)	ANR.	
WITH		
SLP(C)No.22691/2009	KRISHNA MURTHY @ KIRSHNA	MS.ANJANA CHANDRASHEKAR
IVA	Vs. SATYANARAYANA & ANR.	MR. SHAKIL AHMED SYED
95,105, 0 S.(1202)		